Suppl-1 List Sr. No.6

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

Bail App No. 38/2020

Raksha Devi

...Applicant(s)

Through :- Mr. O.P Thakur, Advocate.

v/s

Union Territory of J&K

...Non-applicant(s)

Through :- Mr. Jamrodh Singh, GA

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE

G ORDER

Learned counsel for the non-applicant shall file the objections with an advance copy to learned counsel for the applicant.

MMU & KASHN

List on 03.06.2020.

(PUNEET GUPTA) JUDGE

Jammu 19.05.2020 Pawan Chopra